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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.08.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,  
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 71/15, TP 79/16	For hearing	Sec 397/ 398	S. Jayvikram & 3 Others	S. Rajashekar	Sorke Chandrasenan Hospitals (P) Ltd., & 6 Others.	J. Sagar Associates for R1 to R6.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	<i>Sudharshan Suresh</i>	REPRESENTATION TO WHOM	SIGNATURE
		<i>For K U Dhanrajay</i>	<i>Petitioner Nos 1, 2 &amp; 3</i>	<i>[Signature]</i>

PETITIONER/s :

RESPONDENT/s :

*ABHIJIT ATUR*  
*9683309317.*

*Respondent*

*[Signature]*

**ORDER**

Heard Shri Sudharshan Suresh, learned Counsel for Petitioner;  
Shri Abhijit Atur, Proxy Counsel for Respondent.

Proxy Counsel for Respondent requested for adjournment,  
due to personal inconvenience of his Senior Counsel.

Post the case on 19/09/2018.

*[Signature]*  
MEMBER (T)

*[Signature]*  
MEMBER (J)